NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

2

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.5/	1-	For Hearing	Rule-6 of	BMM Ispat Ltd. Vs Hubli Electricity	
BB/2017			IB.	Supply Co. Ltd.,	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
)	PRADEE P 903/84/647	ferpondent	Prudez
•)	Counsel for petitioner For hearing, list it on 1	Petitions is present. Counsel for respondent i 3.10.2017.	s also present.
	MEMBER (J)		MEMBER (T)